

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/19(CHE)/2022
NAME OF THE PETITIONER(S) : Liquidator of M/s Sevenstrata IT Services Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 59 of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. Ganesh through video conferencing mode.

List the matter before Regular Bench on **18.04.2023** for further hearing.



(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)
MEMBER (JUDICIAL)